THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR ORDER SHEET

ONDER OHEE	•	
APPLICATION NO.:		
•	_	

Applicant(s)

Advocate for Applicant (s)

Respondent (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

CP No.79/2005 in OA No.437/2004.

20.09.2006.

Mr. P. N. Jatti counsel for the Petitioner.

Notice on this Contempt Petition could not be issued because of non availability of DB and the matter was listed today. Shri V. S. Gurjar has puts in appearance on behalf of the Contemners and submits that the operation of the impugned judgment dated 9.8.2005 has been stayed by the Hon'ble High Court vide order dated 16.1.2006. Let a copy of this order be taken on record. In view of the subsequent development and passing of the order dated 16.1.2006 by the Hon'ble High Court, no notice is required to be given to the contemner. Accordingly, the CP stands dismissed.

J.P. SHUKLA)
ADMINISTRATIVE MEMBER

(M. L. CHAUHAN) JUDICIAL MEMBER

P.C./

Service Company of Company of the Co